



CENTRAL ADMINISTRATIVE TRIBUNAL, CALCUTTA BENCH
KOLKATA

O.A. 1428/2013

Date 02-08-2016

Present : Hon'ble Mr Justice Vishnu Chandra Gupta, Judicial Member
Hon'ble Ms Jaya Das Gupta, Administrative Member

Sri Biswarup Khanda

.....Applicant

-Vs-

Union of India & Ors. (MOCA)

.....Respondents

For the petitioner : Mr A.K.Bairagi, Counsel

For the respondents : Mr S. K. Ghosh, Counsel

ORDER

JUSTICE V. C. GUPTA, JM:

This is a matter of compassionate appointment. None appeared for the applicant. On an earlier occasion too none was present for the applicant. But on that day respondents were directed to seek instruction whether the candidature of the applicant was again considered or not ? As per instruction received on 27.7.2016 by learned counsel for the respondents filed the same, wherein it has been mentioned that 3 vacancies available for compassionate appointment but it has not been informed whether the candidature of the applicant was considered or not. Hence we are disposing this application finally in absence of the counsel for the applicant with a direction to the respondents to consider the candidature of the applicant within 3 months from today with regard to

(S. K. G.)

the compassionate appointment of the applicant against the vacancies available for appointment on compassionate ground and intimate the applicant the result of this consideration in writing within the aforesaid period.

O.A is finally disposed of.

Registry is directed to send the copy of this order to the respondents for compliance.

(Jaya Das Gupta)
Administrative Member

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(Justice V.C.Gupta)
Judicial Member

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